

## GUM KARAYA (GRADING AND MARKING) RULES, 1982

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## GUM KARAYA (GRADING AND MARKING) RULES, 1982

In exercise of the powers conferred by Section 3 of the said Act the Central Government hereby makes the following rules, namely:

### **1. Short title, application and commencement :-**

- (1) These Rules may be called the Gum Karaya (Grading and Marking) Rules, 1982 ;
- (2) They shall apply to Gum Karaya produced in India ;
- (3) They shall come into force on the date of their publication in the Official Gazette.

### **2. Definitions :-**

In these rules, unless the context otherwise requires,-

- (1) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India ;
- (2) "Schedule" means a Schedule appended to these rules ;
- (3) "Authorised packer" means a person or a body of persons who has been granted a Certificate of Authorisation by the Agricultural Marketing Adviser, for getting the commodity graded and marked in accordance with grade standards and Procedure prescribed under these rules ;
- (4) "Certificate" means certificate of authorisation.

### **3. Grade designation :-**

The grade designation to indicate the quality of the Gum Karaya shall be as set out in Column 1 of Schedule I.

### **4. Definition of quality :-**

The quality indicated by the grade designations shall be as set out against each grade designation in columns 2(a) to 4 of Schedule I.

### **5. Grade designation mark :-**

The grade designation mark shall consist of a label specifying the grade designation and bearing a design consisting of an outline map of India with the word "AGMARK" and figures of the rising sun with the words "Produce of India" and " BHARATIYA UTPAD " resembling the mark as set out in Schedule

### **6. Method of marking :-**

(1) The grade designation mark shall be securely affixed to each container in a manner approved by the Agricultural Marketing Adviser.

(2) In addition to the grade designation, the following particulars shall also be clearly marked on the label:--

- (a) Crop Season
- (b) Netweight
- (c) Place of packing;
- (d) Date of packing; and

(e) Any other particulars, as may be specified by the Agricultural Marketing Adviser from time to time.

(3) The authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container in a manner approved by the said officer, provided that the private trade mark does not represent a quality of grade of Gum Karaya different from that indicated by the Grade designation mark, affixed to the container in accordance with the rules.

